

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 3720
ANSWERED ON 9TH AUGUST, 2018

ENCROACHMENT OF FOOTPATHS

3720. SHRI GODSE HEMANT TUKARAM:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government is aware that encroachment of footpaths are causing huge difficulties to the public and also traffic jams across the country;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government in this regard?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
(SHRI MANSUKH L. MANDAVIYA)

(a) to (c) No specific information is available with regard to the difficulties caused by encroachment of Footpaths. Transportation by Road is a State Subject under the Seventh Schedule to the Constitution of India, therefore, the State Governments are primarily responsible through their law enforcement agencies.
